

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1706

ANSWERED ON:07.03.2006

FOREIGN DIRECT INVESTMENT

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Goel Shri Surendra Prakash;Mishra Dr. Rajesh Kumar;Owaisi Shri Asaduddin;Saradgi Shri Iqbal Ahmed

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has constituted a Group of Ministers (GoM) on Foreign Direct Investment (FDI);
- (b) if so, the details thereof along with the composition of the Group;
- (c) whether the meetings of GoM are regularly held;
- (d) if not, the reasons therefor alongwith the steps being taken by the Government for the timely disposal of the FDI cases;
- (e) whether the Group of Ministers (GoM) recently held a meeting on Foreign Direct Investment (FDI);
- (f) if so, the details thereof alongwith recommendations given by this Group; and
- (g) the details of recommendations accepted by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI ASHWANI KUMAR)

(a) to (g): A Group of Ministers (GoM) was constituted to consider specific proposals related to review of the Foreign Direct Investment (FDI) policy. Based on the recommendations of GoM, decisions have since been taken by the Government which have been notified on 10-2-2006.